- I. ELEVENTH REPORT (JULY, 1968 TO JUNE, 1969) OF THE COMMISSIONER FOR LINGUISTIC MINORITIES AND RELATED PAPERS
- II. REPORT (PARTS I AND II) OF THE COMMISSION OF INQUIRY INTO CONSPIRACY TO MURDER MAHATMA GANDHI AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table—

- (a) A copy each of the following papers (in English and Hindi), under clause (2) of article 350B of the Constitution.
  - (i) Eleventh Report of the Commissioner for Linguistic Minorities for the period from July, 1968 to June, 1969. [Placed in Library. See No. LT-3791/70.]
  - (ii) A statement showing the reasons for the delay in laying the Report men ioned at (i) above. [Placed in Library. See No. LT-3792/70.]
- (b) (i) A copy of the Report of the Commission of Inquiry into Conspiracy to murger Mahatma Gandhi (Parts I and II). [Placed in Library. See No. LT-3667/70.]
- (ii) A statement showing the reasons for not laying the Hindi version of the above Report on the Table. [Placed in Library. See No. LT-3668/70.]

NOTIFICATIONS UNDER THE ALL INDIA SERVICE ACT, 1951

- SHRI K. S. RAMASWAMY: Sir, I also beg to lay in the Table a copy each of the following Notifications of the Ministry of Home Affairs under sub-section (2) of section 3 of the All India Services Act, 1951:—
  - (i) Noitfication G. S. R. No. 2211, dated the 19th December, 1968 (in Hindi), publishing the Indian Forest service (Probationers' Final Examiration) Regulations, 1968.
  - (ii) Notificat on G. S. R. No. 458, dated the 9th March, 1970 (in English and Hindi), publishing the Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1970,

- [Placed in Library. See No. LT-3793/70 for (i) and (ii)]..
- (iii) Notification G. S. R. No. 603, dated the 2nd April, 1970 (in English and Hindi), publishing the Indian Forest Service (Pay) First Amendment Rules, 1970. [Placed in Library. See No. LT-3524/70.]
- (iv) Notification G. S. R. No. 689, dated the 16th April, 1970 (in English and Hindi), publishing the Indian Forest Sercice (Probation) Amendment Rules, 1970.
- (v) Notification G. S. R. No. 758, dated the 27th April, 1970 (in English and Hindi), publishing the Indian Forest Service (Pay) Second Amendment Rules, 1970.
- (vi) Notification G. S. R. No. 815, dated the 13th May, 1970 (in English and Hindi), publishing the All India Services (Leave) First Amendment Rules, 1970.
- (vii) Notification G. S. R. No. 876, dated the 23rd May, 1970 (in English and Hindi), publishing the All India Services (Conduct) First Amendment Rules. 1970.
- (viii) Notification G.S. R. No. 877, dated the 23rd May, 1970 (in English and Hindi), publishing the Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1970.
- (ix) Notification G.S.R. No. 878, dated the 23rd May, 1970 (in English and Hindi), publishing the Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1970.
- (x) Notification G.S.R. No. 912, dated the 2nd June, 1970 (in English and Hindi), publishing the Seventh Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954.
- (xi) Notification G.S.R. No. 913, dated the 4th June, 1970, (in English and Hindi), publishing the Indian Administrative Service (Regulation of Scniority) Amendment Rules, 1970.
- (xii) Notification G.S.R. No. 914, dated the 4th June, 1970 (in English and Hindi), publishing the Indian Police Service (Regulation of Seniority) Amendment Rules, 1970.
- (xiii) Notification G.S.R. No. 918, dated the 6th June, 1970 (in